

(J.H.C. Sch. 1-7)

From:

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub:- Nomination of Judicial Officers for attending **State Level Stakeholders Consultation, 2025 on Protection of Girl Child** scheduled to be held on **30.08.2025 (Saturday)** at **Judicial Academy Jharkhand, Ranchi**.

Sir,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate all the **24 – Secretaries, District Legal Services Authority, 24 – Principal Magistrates, Juvenile Justice Board** and **24 Presiding Officers, POCSO Courts** of the State of Jharkhand as participants (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave) to attend **State Level Stakeholders Consultation, 2025 on Protection of Girl Child** scheduled to be held on **30.08.2025 (Saturday)** at **Judicial Academy Jharkhand, Ranchi** with a direction to report at Judicial Academy Jharkhand, Ranchi latest by the evening of 29.08.2025.

Further, **Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Seraikella-Kharsawan** and **Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi** have been nominated to attend the aforesaid programme as anchor(s) with a direction to report at Judicial Academy Jharkhand, Ranchi by the evening of 28.08.2025.

You are, therefore, requested to direct the officer(s) concerned of your Judgeship to attend the aforesaid programme on the date as mentioned above.

This is for your information and communication to the officer(s) concerned.

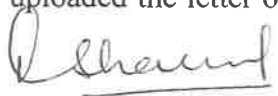
Yours sincerely,
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 3809 /Apptt.

Dated, Ranchi, the 23/08/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi with a direction to make necessary arrangements for the programme at Judicial Academy Jharkhand, Ranchi and accommodation for Judicial Officers as per requirement / the Member Secretary, JHALSA for information / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


23.8.25
Registrar (Administration)

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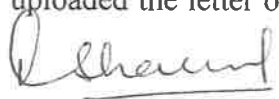
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